BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

EIGHTH REPORT

(Presented on 8.12.2014)

The Business Advisory Committee held a sitting on Thursday, the 4^{th} December, 2014.

	2. The Committee recommend allocation of time to the following
	items of business as shown against each:-
1.	The Payment and Settlement Systems (Amendment) Bill, 2014. (Consideration and passing) 2 Hrs.
	(<u>Consideration and passing</u>)
2.	*The Repealing and Amending (Second) Bill, 2014.
	(Consideration and passing)
3.	The Coal Mines (Special Provisions) Bill, 2014– To replace an 4 Hrs.
	Ordinance.
	(Consideration and passing)
4.	The Appropriation Acts (Repeal) Bill, 2014.
	(<u>Consideration and passing</u>) 1 Hr.
5.	The Anti-Hijacking (Amendment) Bill, 2010, after it is passed in 2 Hrs.
	Rajya Sabha.
	(Consideration and passing)
	**

* As already allotted by the House.

NEW DELHI; 4th December, 2014 Agrahayana 13, 1936 (Saka)

(Smt. Sumitra Mahajan) Chairperson, Business Advisory Committee.